

**THE HIGH COURT OF MANIPUR
AT IMPHAL**

CORRIGENDUM

Imphal, the 27th September, 2023

No. HCM/1/96-BENCH/ : In partial modification of this Registry's order dated 27th September, 2023 issued vide No. HCM/1/96-BENCH/17173 with respect to non-availability of Hon'ble Mr. Justice A. Bimol Singh to hold court on 27.09.2023, it is hereby notified as under:

"The last words 'the latter' appearing in paragraph no.iii shall be replaced with the words 'Hon'ble Mr. Justice A. Guneshwar Sharma sitting singly.' "

By order etc.,

Sd/-

(OJESH MUTUM)
REGISTRAR (JUDL)
HIGH COURT OF MANIPUR

Endt. No. HCM/1/96-BENCH/ 17203-19

Imphal, the 27th Sept., 2023

Copy to:

1. The Principal Secretary to Hon'ble The Acting Chief Justice, High Court of Manipur.
2. The Private Secretary to Hon'ble Mr. Justice A. Bimol Singh, High Court of Manipur.
3. The Private Secretary to Hon'ble Mr. Justice A. Guneshwar Sharma, High Court of Manipur.
4. The Advocate General, Government of Manipur.
5. The Registrar General, High Court of Manipur.
6. The Registrar (Admn.)/(Vigilance), High Court of Manipur.
7. The Government Advocates, Government of Manipur.
8. The Deputy Solicitor General of India, High Court of Manipur.
9. The President, High Court Bar Association, Manipur.
10. The President, AMBA, Manipur.
11. All the Joint Registrars, High Court of Manipur.
12. All the Deputy Registrars, Language Officer, High Court of Manipur.
13. All the Assistant Registrars/Court Managers, Librarian, High Court of Manipur.
14. The System Analysts, High Court of Manipur.
- He is requested to upload the same on official website.
15. All the Superintendents/Court Officers/Stamp Reporter/Protocol Officer, High Court of Manipur.
16. All the Court Masters, High Court of Manipur.
17. The Concerned/Guard File.


REGISTRAR (JUDL.)
HIGH COURT OF MANIPUR
